

on the Table of the Sabha a statement giving the requisite information. [See Appendix LXV, Annexure No. 46.]

**C.B.I. ENQUIRY AGAINST FORMER I.G.,
POLICE, ANDHRA**

*377. SHRI Y. ADINARAYANA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the enquiry against the former I.G., Police and some other officials in Andhra by the C.B.I. has been concluded ; and

(b) if SQ, what are the findings and what action has been taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b) The investigation is not yet complete. However, pending further investigation by C.B.I., the officers concerned have been placed under suspension.

**STRIKE BY BIHAR GOVERNMENT
EMPLOYEES**

*378. DR. (MRS.) MANGLADEVI
TALWAR :

SHRI GANESHI LAL
CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the employees of the Government of Bihar have gone on strike ; and

(b) if so, whether their demands have been accepted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Madam. The strike has since been called off.

(b) The main demand of the employees is that the dearness allowance should be increased so as to be on par with what is allowed to Central Government employees.

The State Government have not been able to accept the demand, as it would involve heavy financial commitment to the extent of Rs. 10.50 crores. It would

also not be proper for the State Government especially now under President's rule, to accept without the most careful consideration and detailed examination, such a demand of the employees which will have far-reaching financial effects on the State requiring perhaps a curtailment of developmental expenditure.

Apart from the above, other demands pertain to stoppage of retrenchment, stoppage of transfers of office-bearers of service associations, promotions, confirmation, grant of special casual leave to the office-bearers of associations, uniform supply of ration to all Government employees and recognition of new service associations. These demands are being considered by the State Government.

RATE OF OCCUPANCY IN ASHOKA HOTEL

*379. SHRI N. SRI RAMA REDDY : Will the Minister of TOURISM AND CIVIL AVIATION

be pleased to state what is the rate of occupancy in the Ashoka Hotel month by month from the year 1967 up-to-date ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I lay a statement on the Table of the House giving the required information.

STATEMENT

Statement of occupancy in the Ashoka Hotel from January, 1967 to July, 1968

Month	Bed capacity	No. of guests	Average daily occupancy
1967			
January	448	10132	326.83
February	Do.	8793	314.03
March	Do.	11761	379.39
April	Do.	10130	337.67
May	Do.	9728	313.81
June	Do.	8115	270.50
July	Do.	9110	293.87
August	Do.	9058	292.19
September	Do.	9154	305.13
October	Do.	11741	378.74
November	Do.	10747	358.23
December	Do.	9889	219.00